

DR. T. SUBBARAMI REDDY : I introduce the Bill.

15.40 hrs.

**\*COTTON GROWERS (BENEFIT) BILL\***

[English]

SHRI R. SAMBASIVA RAO (Guntur) : Sir, I beg to move for leave to introduce a Bill to provide for the protection and welfare of cotton growers.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the protection and welfare of cotton growers."

*The motion was adopted*

SHRI R. SAMBASIVA RAO : I introduce the Bill

15.40½ hrs.

**\*CONSTITUTION (AMENDMENT) BILL\***  
**(Amendment of article 324)**

[English]

SHRI R. SAMBASIVA RAO (Guntur) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend to Constitution of India"

*The motion was adopted*

SHRI R. SAMBASIVA RAO : I introduce the Bill.

15.40½ hrs.

**\*ACCESS TO INFORMATION BILL\***

[English]

SHRI SANAT MEHTA (Surendra Nagar) : Sir, I beg to move for leave to introduce a Bill to provide for access to information to all citizens of the country and for matters connected therewith.

\* Published in the Gazette of India, Extraordinary Part-II, Section-2 dated 21.3.97

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for access to information to all citizens of the country and for matters connected therewith."

*The motion was adopted*

SHRI SANAT MEHTA : I introduce the Bill.

15.40¾ hrs.

**\*PREVENTION OF CORRUPTION  
(AMENDMENT) BILL\***

[English]

SHRIMATI MEIRA KUMAR (Koral Bagh - Delhi) : Sir, I beg to move for leave to introduce a Bill of amend the Prevention of Corruption Act, 1988.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Prevention of Corruption Act, 1988."

*The motion was adopted*

SHRIMATI MEIRA KUMAR : I introduce the Bill.

15.41 hrs.

**COMPULSORY REGISTRATION OF RELIGIOUS  
CONVERSIONS BILL**

[English]

SHRI KASHI RAM RANA (Surat) : Sir, I beg to move for leave to introduce a Bill to provide for compulsory registration of religious conversions in India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for compulsory registration of religious conversions in India"

*The motion was adopted*

SHRI KASHI RAM RANA : I introduce the Bill.

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